THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) to (c) Government is working on various strategies for using alternate sources of energy including solar energy viable for provision of mobile services in rural and remote areas of the country.

## Quality of imported mobile phones

- 330. SHRI A. ELAVARASAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:
- (a) whether Government has announced any quality standard for various mobile phones imported and marketed in the country;
- (b) if so, whether such quality standard has been followed and checked by the Bureau of Indian Standards; and
  - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) to (c) The Government has adopted the International Commission on Non-ionizing Radiation Protection (ICNIRP) guidelines in telecom sector which includes mobile phones also. According to which, Mobile handsets should comply with basic restriction in terms of SAR [Specific Adsorption Rate] value limited to 2W/kg (average over 10 g of tissue) localized for head and trunk in the frequency range of 10 MHZ to 10 GHZ. The instruction has been issued for compliance of SAR value in respect of indigenous handsets to manufactures in India. For prohibiting import of mobile handsets not compliant with SAR value, matter has been taken up with Ministry of Commerce and Industry. The Government has prohibited the following:

- (i) Import of 'Mobile Handsets' without International Mobile Equipment Identity (IMEI) No. or with all Zeroes IMEI.
- (ii) Import of CDMA 'Mobile Phones' without Electronic Serial Number (ESN)/Mobile Equipment Identifier (MEID) or with all Zeroes as ESN/MEID.

## Handsets without IMEI number

- 331. SHRI A. ELAVARASAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:
- (a) whether it is a fact that there are 25 million subscribers who had handsets without IMEI and Government allowed a private agency to implant the number through software for a limited period of time;